

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No. 25/ BB/2017	-	Hearing	230/232	Accord Software & Systems Pvt. Ltd., & 2 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. Kulkarni
for VCB Associates
9845428653

for Petitioner/Applicants S. Kulkarni

Counsel for petitioner is present. Synopsis is filed.

Heard him. Orders reserved.


MEMBER (J)


MEMBER (T)